

File No. 1/1/Enf-1/FSSAI/2012(Pt.)
Food Safety and Standards Authority of India
(Ministry of Health and Family Welfare)

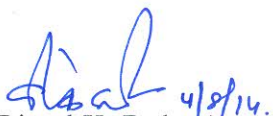
FDA Bhavan, Kotla Road
New Delhi-110002

Date: 4th August, 2014

Subject: Extending time line upto 4th February, 2015 for the Food Business Operators seeking conversion/renewal of existing license/registration under repealed orders.

The time line mentioned in the sub-regulation 2.1.2 of Food Safety and Standards (Licensing and registration of Food Business) Regulations, 2011 has been further extended upto 04.02.2015.

This issues with the approval of the competent authority.


(Bimal K. Dubey)
Director (Enforcement)

To

1. All Food Safety Commissioners of States/UTs
2. All Central Licensing Authority